

Petitioners for review of the Settlement Order dated 14.2.89 and 15.2.89 of the Supreme Court. Government have also decided that criminal liability of the Union Corporation and Union Carbide (India) Ltd., should not be done away with. Government have also decided to pay Interim Relief to all residents in the 36 severely effected wards of Bhopal.

(c) and (d). Yes, Sir. Government have decided to pay an interim relief of Rs. 200/- per month per person for a period of 3 years. This will cover all the residents of the 36 severely affected municipal wards of Bhopal at the time of the disaster and will be paid to minors and adults at the same rate. The payments will be made through the scheduled nationalised/co-operative banks. The amount of interim relief paid will be adjusted against the individual compensation finally determined. The money is being released to the banks shortly and payment will start through the said banks at the earliest.

#### **Policy Paper on Foreign Investment**

44. SHRIMATI BASAVA RAJESWARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have prepared a policy paper on foreign investment;

(b) if so, the salient features of the new policy;

(c) the industries identified for the purpose; and

(d) the areas where foreign investment is proposed?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) : (a) No, Sir.

(b) to (d). Questions do not arise in view of the reply to part (a) above.

#### **Modernisation of Cochin, Trivandrum and Calicut Airports**

45. PROF. K.V. THOMAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a proposal to modernise the Cochin, Trivandrum and Calicut Airports; and

(b) if so, the details of the scheme?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

#### **Super Thermal Power Projects**

46. SHRI SUDARSAN RAYCHAUDHURI: Will the Minister of ENERGY be pleased to state:

(a) whether the design plan and machinery for the super thermal power Projects are being prepared indigenously;

(b) if so, the details thereof; and

(c) if not, the names of the foreign agencies setting up the super thermal power Projects in the country and the amount paid or proposed to be paid to each of them along with the names of the projects?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). M/s. Bharat Heavy Electricals Limited, have informed that they have the requisite capability of designing and installing power generating equipment for Super Thermal Power Projects. They have supplied and erected power generating equipment for the Super Thermal Power Projects at Singrauli, Korba, Ramagundam and Farakka.

(c) The information is being collected and will be laid on the Table of the House.

(b) if so, the details thereof; and

(c) the action taken thereon?

#### Supply of Gas to Power Plants in A.P.

47. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(a) whether any proposals from Andhra Pradesh are pending with Government for the supply of gas to establish gas-based power plants in Andhra Pradesh;

(b) Requests have been received from time to time for allocation of natural gas for setting up power projects in Andhra Pradesh. Details are given below:—

<i>Sl. No</i>	<i>Location of the Station</i>	<i>Capacity</i>	<i>Gas Requirement</i>
1	2	3	4
1.	Vijjeswaram or Rajahmundry	3 x 110 MW	1.2 MMCMD
2.	Near Amlapuram	3 x 3 MW mobile GTS	75,000 M <sup>3</sup> /day
3	—do—	3 x 25 MW GTS	0.3 MMCMD
4	Near Kakinada	3 x 110 MW	1.2 MMCMD
5	Expansion at Kakinada/Amlapuram or any other convenient location	3 x 110 MW	1.2 MMCMD

(c) A commitment of 0.4 MMCMD of gas has already been made for a 3 x 33 MW gas based power station at Vijjeswaram. The proposals made by Andhra Pradesh Government would be taken into consideration while finalising the future gas allocation in the Krishna-Godavari Basin.

(a) whether a survey has been conducted for the construction of rail line from Lalitpur to Singrauli via Khajuraho and Rewa;

(b) if so, the details thereof; and

(c) when the construction of rail line connecting Satna and Rewa which was started in 1984-85 is likely to be completed?

[*Translation*]

#### Lalitpur-Khajuraho-Rewa-Singrauli and Satna-Rewa Railway Line

48. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of RAILWAYS be pleased to state:

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir. However, a fresh survey has been approved during 1989-90 to update the cost and traffic prospects.